

(26)

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.50/2017  
CA-863/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> September 2017, 10.30 A.M**

Name of the Company		Sidhi Vinayak Tradecom Pvt.Ltd		
Under Section		391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

*Mrs. Manju Shukla, Adv. Petitioner* *Adv.*

**ORDER**

The Ld. Counsel for the petitioner is present.

The Ld. Counsel for the petitioner made a request for adjournment.

Heard. The prayer of the petitioner is allowed.

List on 06-11-2017.

*Sd/-*  
(Jinan KR)  
Member(J)

*Sd/-*  
(Vijai Pratap Singh)  
Member(J)

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